## 260 Matters under KARTIKA 30, 1899 (SAKA)

भारत म महाराष्ट्र भी एक राज्य है। महराष्ट्र को पत्वर का मुल्क बोलते हैं, बहाबों का मुल्क बोलते है। प्रम राम अन्द्र जब उत्तर से झाए झौर दक्षिण को गये तो ज्यादा से ज्यादा समय वे महाराष्ट्र में ठहरे । इस तरह से महाराष्ट्र ने उत्तर जौर दक्षिण की संस्कृतियों का मिलाने का काम किया है।

मै यह कहना चाहता ह कि झब को बार महाराष्ट्र राज्य में बरसात कम हई है भौर सुखा पड गया है। महाराष्ट्र मे गराठवाडा, नासिक, घुलिया जिले तो ऐसे हैं कि बहां पर पीने का पानी नहीं है, जानवरो के लिए चास नही है । लोग जानवर बेच रहे है झौर वे लोग मुखे मर रहे हैं। खरीफ झीर रवी की फसलें नही हुई। धान की फसल मो नही हुई है भीर मजदरों भीर किसानों की हालत बहुत बुरी है। सन् 1973 में भी यहां पर सुचा पहा था भौर उस सूखे का वाब मभी तक मरा नहीं गया है। दो बार सुबा पड़ नया । महाराष्ट्र में सिमाई की व्यवस्था केवल 8 प्रतिशत क्षेत्र में ही है मौर इस झेल में हमेशा कम व ज्यादा सुखा पड़ता है । वहां पर किमानों के पास 12 महीने के लिए बनाज की व्यवस्था नही है। भौर ऋण बापस करने की शक्ति भी उनके पास नही है। मजदूरों को तो रोजगार मिलना चाहिये लेकिन किसानों को भी रोजगार मिलने को जरूरत है। पीने के पानो की व्यवस्था उनके लिए होनी चाहिये और इक बार नाश्ते की व्यवस्था होनी वाहिये बवाओं की व्यवस्था उनके लिए होनी पाहिए झौर लडके लड़ी रुयों के लिए स्कूल होने चाहिए। लड ियों को इस बारे में कछ सहयोग मिलना चाहिय ।

गजेन्द्र मोक की बात भारतवासियों को मालूम है और झाप भी इसको जानते हैं। पहियाल ने जब बजेन्द्र का पांच पकड़ा तो मजेन्द्र ने प्रभुका नाम लिया मौर प्रभुने

गजेन्द्र को मोज दे दी। इस पर घडियाच प्रम से बोला कि मैंने भी तो मापको देवा है पर झाप मुझे क्यों नहीं मोका देते हैं। इस पर प्रभूने महियाल को भी मोक्ष देदी। इसलिए मेरी प्रार्थना यह है कि जब उत्तर प्रदेण भीर अमिलनाड, दोनों प्रदेशों की, केन्द्र ने ग्राणिक तथा गौर प्रकार की अञ्छी तरह से मदद की है और इसके लिए हम उन्हें घन्यबाद देने हैं, तो महाराष्ट्र मे जब इतना बड़ा सूखा पडा है, इसके बारे में भी वे सोचे झौर उसकी कूछ मदद कीजिए । मेरी केन्द्र सरकार से प्रार्थना है कि ऐसी कोई समिति बना दीजिए जो यह सब साम करे कि क्या क्या हो रहा है क्या क्या नहीं हो रहा है, मीर नया नया हालत है। यह समिति यदि गठित कर दी आए तो बह झपने सुझाव केन्द्रीय सरकार को दे सकेगी । केन्द्र सरकार से यही प्रार्थना मेरी हे और यही मुझे इस विषय पर कहना 21

## 12.46 hrs.

(ii) POLICE LATHI CHARGE ON PALES-TINIAN STUDENTS AT EGYPTIAN EMBASSY, NEW DELHI

SHRI DINESH JOARDER (Malda): Under Rule 377 of the Rules of Procedure and Conduct of Business I have to raise the following urgent matter. I request the Minister concerned and the Home Minister who is present here to make a statement on this matter:

It is reported that a large number of Palestinian students who were demonstrating before the Egyptian Embassy against the visit of Egypt President to Israel, on 20th November, 1977 were subjected to severe lathi charge by the Police. It is also reported that the police force used gun butts also to attack the students. Many Palestinian students were severely injured and 7 other students were arrested. Some of

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[Shri Dinesh Joarder]

them are alleged to have been rrissing This incident has created a strong resentment among the students of foreign countries studying in India as well as students community of our country

It has been reported by Shri R S Gupta, Superintendent of Police that the students had come to the embassy to present a memorandum to the Egyptian Ambassador or a senior (flicial of the embassy

Mr Gupta further says that the Palestinian students were protesting against President Stats visit to Isiael They wanted the Egyptian Am bassador to pass on their memorandum to President Sadat

It has also been reported that Mr II A Yaşın a representative of the League of Arab States Mission in New Delhi alleged m a statement that police had used lathis tear-gas ind their gun butts to disperse the students He said 30 Palestinian students were injured Two of them were admitted to hospital with serious nju nes 10 Palestinian students were n is sing He presumed that they had been arrestod

We know that our country and the people support the Palestinian movements for achievement and establishment of their home-land We support the cause of the Palestinians

What happened yesterday? If this sort of repression is made on the Palestinian students who were highlighting their legitimate demands and grievances what will be the re-action in Arab countries and in other parts of the world? The students of our own community have been agitated over this issue

I would like the Home Minister to make a statement so as to allay the apprehension that our Government's attitude has not changed towards the demand of the Palestinian to have their home-land I am saying so because everybody in our country. Arab countries and other parts of the world should know that we are still support ing the cause of the Palestinians

He may also make a statement as to what happened yesterday

MR SPEAKER The Call-Attention Notice given by the Leader of the Opposition will be taken up at 538 P M

SHRI DINESH JOARDER The Home Minister is present here

MR SPEAKER I cannot ask him.

SHRI SAUGATA ROY (Barakpore) I have given notice under 377

MR SPEAKER It will be balloted,

SHRI SAUGATA ROY I have made a specific request under 377 in regard to lathit charge on the Palestinian students He should make a statement regarding lathit charge on the students in four country while we are supporting the Arab cause Atleast they could have been treated nicely

MR SPEAKER It is up to him to answer I cannot ask him If he wanto to answer he can answer

SHRI DINESH JOARDER We want to know that what was the situations that led to police repression?

SHRI C K CHANDRAPPAN (Cannanore) You can direct the Minister,

SHRI SAUGATA ROY Through vou we ask hum

MR SPEAKER No please, Rule 377 does not permit me to direct them Please resume your seat